NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP (IB) No.14/Chd/Hry/2017.

ln	the	matter	of-
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M/s Godolo and Godolo Exports Pvt. Ltd.

....Petitioner.

Versus.

M/s Meyer Apparel Ltd.

....Respondent.

Present:

Mr.Atul V.Sood, Advocate for respondent.

Mr.Atul V.Sood has filed power of attorney on behalf of the respondent-company along with the copy of resolution of the Board of Directors given by Mr. R.K.Sharma, the authorised representative of the respondent-company, as per the resolution dated 26.05.2015. The order has already been reserved for today.

(Justice R.P.Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical).

Apr<u>il</u> 07, 2017.

Ashwani